

ITEM NO.34

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 645/2017

ANIL KUMAR PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 20-09-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
[IN CHAMBER]

For Appellant(s)

Mr. Ashutosh Jha, AOR
Mr. N. Deepak, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' further time is granted to the learned counsel for the appellant to file appropriate application with regard to service on respondent No. 2.

(MANISH SETHI)
COURT MASTER (SH)

(ANJU DUA)
BRANCH OFFICER